

अध्यक्ष महोदय : मैं तो ठीक बोलता हूँ, लेकिन मेरी कोई सुनता नहीं है ।

(व्यवधान)

I take everything very seriously. Why should you say that I do not take seriously ?.....

(Interruptions)

That was without my permission. It was all unnecessary.....

(Interruptions)

I am not expunging anything, not a single word which has been said with my permission.....

(Interruptions)

Mr. Jagpal, I know much more than you.....

(Interruptions)

MR. SPEAKER : If you are to be the only custodians, then God help us....

(Interruptions)

How could I allow fifty persons, all at one time ? I have not got the guts to do that.....

(Interruptions)

MR. SPEAKER : Dr. Subramaniam Swamy.

- (ii) Need for release of land owned by Salt Department in Eastern suburbs of Bombay and Bhandup-Kanjar for development works.

DR. SUBRAMANIAM SWAMY (Bombay North East) : In the Eastern suburbs of Bombay there are vast stretches of lands that belong to the Salt Department of the Ministry of Industry. The population of Bombay according to the latest census is increasing rapidly in the Eastern suburbs of Bombay.

Many of these unused Salt Lands are urgently required by the Municipal Corporation of Greater Bombay for development purpose viz. approach roads, hospitals, crematorium/cemetery, schools, etc. The Municipal Corporation of Greater Bombay had sent proposals for take-over of these lands to the Salt Commissioner, Jaipur more than a decade ago and since then there has been no positive response from the Salt Commissioner and many development works have been delayed and civic amenities denied to the citizens as the Central Government has not released them. Time and again it has been assured that the decision will be taken shortly as the policy is being formulated.

I request that the Central Government should immediately release these lands.

I also request the Government to consider the request of the Maharashtra Government for release of similar lands at Bhandup-Kanjar for slum improvement and housing projects to be launched with the aid of the World Bank loan in Bombay shortly.

The remaining unused land should be given to co-operative housing societies and educational institutions for constructing low cost houses for weaker sections of the society and for setting up schools and colleges.

- (iii) Need to improve the working of Mandvi Pellets Limited

SHRI EDUARDO FALEIRO (Marmugao) : Sir, Mandvi Pellets Limited, Asia's biggest pellet plant, with an investment of hundreds of crores of rupees, has virtually become a white elephant. The project conceived in 1974, covering vast areas of lush green paddy field, in the midst of strong opposition from the local farmers, is a joint sector project, in which the Government of India agencies like the Steel Authority of India (SAIL) hold 65.19 per cent of the shares, and Chowgule who had contributed 26.19 per cent of the shares, had been entrusted with the project management. The unit faced innumerable problems, like furnace oil price, which shot up, and the general world recession in the steel industry.